

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2680
ANSWERED ON:12.03.2010
INTEGRATED CHILD PROTECTION SCHEME
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a): whether the Union Government has signed a Memorandum of Understanding (MoU) with the State Government to implement the centrally sponsored Integrated Child Protection Scheme(ICPS);

(b): if so, the details thereof; and

(c): the steps taken/being taken by the Government to ensure proper implementation of the said scheme throughout the country?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (c) : Yes, Sir. So far the Ministry of Women and Child Development has signed Memorandum of Understanding (MoU) with 14 States namely, Andhra Pradesh, Assam, Chattisgarh, Goa, Gujarat, Kerala, Madhya Pradesh, Manipur, Nagaland, Orissa, Rajasthan, Tamil Nadu, Tripura and West Bengal for implementation of this scheme.

Orientation meetings have been held with all States/Union Territory Administrative to sensitize them to the various aspects of the scheme and Rs.12.81 crores have been released to four (4) State Governments, namely Andhra Pradesh, Madhya Pradesh, Manipur and Nagaland for implementing the scheme. In addition, Rs.9.33 crores has been released to Childline India Foundation for running the Childline projects in the country. National Institute of Public Cooperation and Child Development (NIPCCD) has been conducting workshops for various stakeholders from time to time.